

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM

02.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/223/IB/2018


PETITION NUMBER : CP/467/IB/2017

NAME OF THE APPLICANT : G V RAVIKUMAR

NAME OF THE RESPONDENT : EMPLOYEES PROVIDENT FUND ORGANISATION  
& 2 ORS (IN THE MATTER OF TIRUPPUR SURYA)

UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	M. S. Viswanathan FOR MR. Adv. B. Dharmraj	Counsel for liquidator	
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**ORDER**

Counsel for Applicant present. He has sent a private notice to the Respondents which have been served. He has placed the proof of service of notice along with an affidavit; the same is taken on record. In spite of the service, there is no representation on behalf of the Respondents.

In the circumstances, the Counsel for the Liquidator is directed to send one more private notice to the Respondents and file the proof of service. The Registry is also directed to send notice to the Respondents. Put up on 27.08.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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